

13. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.11/9/HDB/2018
NAME OF THE COMPANY	Kapil Business Centre Pvt Ltd
NAME OF THE PETITIONER(S)	W Botique Properties LLP
NAME OF THE RESPONDENT(S)	Kapil Business Centre Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<del>Abhishek Desai</del> for <del>Saikanth Harihara</del>	<del>Advocate</del>	<del>Kb</del>	
AVINASH DESAI . KHAMAR KANTAMNENI .	ADVOCATE u	avinash @ desai-law-offices .com 8886886 895	]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B.Raju for V.S.Raju for Respondent	Advocate	Vbraju1@gmail.com 9845120947	Dr

ORDER

Heard Mr. Avinash Desai and Mr. Khamar Kantamaneni, Learned Counsel for the Petitioner. Mr. V.B. Raju for V.S.Raju, Learned Counsel for the Respondent. At the request of the both the parties Post the Matter on 21.02.2018.

  
Member (Tech)

  
Member (Judl)